

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **11.02.2021 at 2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/782/2020

PETITION NUMBER : CP/603/2017

NAME OF THE APPLICANT : Santhanam Rajashree (Liquidator) of
M/s Anandram Developers Pvt Ltd

NAME OF THE RESPONDENT : Future Retail Ltd & Others

UNDER SECTION : 60(5) of IBC, 2016

ORDER

Due to paucity of time, the matter stands adjourned to **01.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS